

(b) the mature of the improvement proposed ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rs. 18.15 lakhs.

(b) The above provision is intended to cover expenditure on the following schemes :—

(Rs. in Lakhs)

(i) <i>Schemas carried over from the First Plan :</i>	
(1) Replacement of timber jetties with fine wharves	2.00
(2) Construction of 4 Nos. reinforced concrete jetties for Ore.	2.00
(ii) <i>New Schemes :</i>	
(1) Electric lighting of wharf walls and reinforced concrete jetties along the Commercial Canal including flood lighting of iron ore stacking area	0.40
(2) Realignment of Rly. track and road between railway goods shed and oil installation including acquisition of land for providing stacking area for iron ore	2.25
(3) Hydrographic survey of Kakinada Anchorage	0.50
(4) Model experiments and collection of data for ascertaining whether a dredged deep water channel across Kakinada Bay is feasible	1.00
(5) Provision of a diesel tug of 250 H. P.	2.50
(6) Improvements to groynes and revetment	2.00
(7) Improvements to canal boat wharf, stacking area and provision of fencing	0.50
(8) Provision of cranes, trollies with trolley, lines and buckets for ore	4.00
(9) Reclamation of low-lying areas including purchase of sand pump, diluting pump etc.	1.00
TOTAL	18.15

POST AND TELEGRAPH OFFICES

791. Mulla Abdullabhai: Will the Minister of Communications be pleased to state:

(a) the total number of Post and Telegraph Offices opened in Madhya Pradesh during 1952 to 1955 District-wise; and

(b) the total number of Post and Telegraph Offices to be opened during 1956?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix VII, annexure No. 12.]

(b) (i) Post Offices—About 450.

(ii) Combined Post and Telegraph Offices : 30 (subject to availability of stores).

POSTAL COMPLAINTS

792. Mulla Abdullabhai: Will the Minister of Communications be pleased to state:

(a) whether Government are aware that misdeliveries and non-deliveries of letters have become a common factor in the city of Nagpur;

(b) the number of complaints received from the public in this respect during 1955; and

(c) the steps taken in the matter?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Fact is not as stated. Some cases of misdelivery and non-delivery have, no doubt, been reported and dealt with.

(b) Average number of articles received daily for delivery is about 60,000. Complaints received during the year 1955 are 272 against non-delivery and 56 against misdelivery out of which 37 were found, on enquiry, to be without basis.

(c) Improvement in delivery arrangement and introduction of surprise checks of delivery work and posting of test letters.

पटियाला रेलवे स्टेशन

७६३. डा० सत्यबाबी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटियाला रेलवे स्टेशन पर रात को नल बन्द हो जाते हैं;

(ख) यदि हां, तो इसका क्या कारण है; और

(ग) प्रतीक्षालय में रात को यात्रियों को होने वाली इस असुविधा को दूर करने के लिये क्या कार्यवाही की जा रही है ?

रेलवे तथा परिवहन उपमंत्री (श्री अलगेशन) :

(क) जी हां ।

(ख) प्रतीक्षालय, रेल कर्मचारियों की बस्ती, दफ्तर की इमारत और प्लेटफार्मों के नलों में पानी एक ही नाली (pipe line) द्वारा पहुंचता है । अर्से से प्रतीक्षालय, प्लेटफार्म और कर्मचारियों के क्वार्टरों में रात के समय पानी बन्द किया जाता रहा है जिससे ऊपर की टंकी में शाम तक इकट्ठा हुआ पानी बिना कारण नल चलते रहने से बह न जाये और दूसरे दिन सुबह पम्प चालू होने तक इंजिनों को पर्याप्त मात्रा में पानी मिलता रहे ।

(ग) पम्प कर्मचारियों का एक और दल रकने के सवाल पर विचार किया जा रहा है । तब तक एक अलग नाली निकाली जा रही है ताकि कर्मचारियों के क्वार्टरों और दूसरी इमारतों का पानी बन्द होने पर भी प्लेटफार्म और प्रतीक्षालयों के नल चलते रहें ।

EMPLOYMENT EXCHANGE AT AGARTALA

794. **Shri Dasaratha Deb** : Will the Minister of Labour be pleased to refer to the reply given to Unstarred Question No. 729 on the 21st December, 1955 and state whether the employment Exchange has started functioning at Agartala?

The Minister of Labour (Shri Khandu Bhai Desai) : No. It has not yet been possible to secure necessary accommodation.

DISPUTE BETWEEN SWASTI SAMITI AND TRIBAL PEOPLE

795. **Shri Dasaratha Deb** : Will the Minister of Food and Agriculture be pleased to refer to the reply given to the Starred Question No. 1773 on the 14th September 1955 and state :

(a) whether the disputes between the tribal people and the Swasti Samiti of Kanchanpur has since been settled; and

(b) if not, how long it will take to settle the disputes?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) and (b) : It is understood from the Tripura State that in accordance with the amicable settlement agreed upon by the Swasti Samiti and Tribals, land will be reallotted according to actual possession after survey. Survey work has already commenced and is expected to be completed soon.

LIGHTING IN TRAINS

796. **Shri Kirolikar** : Will the Minister of Railways be pleased to state :

(a) whether the passenger train going from Calcutta to Nagpur on the 17th March, 1956 in the evening was without light from Tirora Railway Station to Nagpur; and

(b) if so, whether any steps were taken to light the train?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) No, but the lights became dim during halts due to the batteries being in a run-down condition.

(b) Arrangements are being made to ensure that the batteries are charged more often.

RAILWAY EMPLOYEES' PROVIDENT FUND

797. **Pandit Lingaraj Misra** : Will the Minister of Railways be pleased to state :

(a) whether it is a fact that a Railway employee, resigning his post on grounds of health, after putting in